

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6384

ANSWERED ON:06.05.2013

CLEARANCES TO PROJECTS

Owaisi Shri Asaduddin;Pradhan Shri Amarnath;Shekhar Shri Neeraj;Singh Shri Yashvir;Sivasami Shri C.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has set up any Committee on easing of norms for green regulations for clearances of projects of real estate sector, roads and Special Economic Zones in the country;
- (b) if so, the details thereof along with the salient recommendations of the said committee;
- (c) whether the committee has submitted its report to the Government; and
- (d) if so, the details of the recommendations accepted and rejected by the Government?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to (d) This Ministry has constituted a Committee under the chairmanship of Dr. K. Kasturirangan, Member, Planning Commission to review the provisions of EIA Notification 2006, relating to grant of environmental clearances for Roads, Building and SEZ projects and the provisions under the Office Memorandum dated 7th February, 2012 related to 'Guidelines on High Rise Buildings'. The Committee has submitted its report and the same is under consideration in the Ministry.